

Status of Applications received from Online Payment Aggregators (PAs) under Payment and Settlement Systems Act, 2007 – As on 16.11.2024

Table A: Existing PAs who can operate as Online Payment Aggregators

Sr No.	Name of the entity	Remarks
1.	Airpay Payment Services Private Limited	In-Principle Authorisation Granted
2.	Dreamplug Paytech Solutions Private Limited	In-Principle Authorisation Granted
3.	Easebuzz Private Limited	In-Principle Authorisation Granted
4.	Futuretek Commerce Private Limited	In-Principle Authorisation Granted
5.	Hiveloop Internet Private Limited	In-Principle Authorisation Granted
6.	In-Solutions Global Limited	In-Principle Authorisation Granted
7.	Mpurse Services Private Limited	In-Principle Authorisation Granted
8.	Nomisma Mobile Solutions Private Limited	In-Principle Authorisation Granted
9.	NTT DATA Payment Services India Limited	In-Principle Authorisation Granted
10.	Paymate India Private Limited	In-Principle Authorisation Granted
11.	PayU Payments Private Limited	In-Principle Authorisation Granted
12.	Phi Commerce Private Limited	In-Principle Authorisation Granted
13.	PhonePe Private Limited	In-Principle Authorisation Granted
14.	Pine Labs Private Limited	In-Principle Authorisation Granted
15.	Tyche Payment Solutions Private Limited	In-Principle Authorisation Granted
16.	Unimoni Enterprise Solutions Private Limited *	In-Principle Authorisation Granted
17.	Vay Network Services Private Limited	In-Principle Authorisation Granted
18.	Xsilica Software Solutions Private Limited	In-Principle Authorisation Granted
19.	Zaak Epayment Services Private Limited	In-Principle Authorisation Granted
20.	Freecharge Payment Technologies Private Limited *	Application Under Process
21.	Global Payments Asia-Pacific (India) Private Limited *	Application Under Process
22.	LivQuik Technology (India) Private Limited	Application Under Process
23.	PayTM Payments Services Limited *	Application Under Process
24.	Tapits Technologies Private Limited *	Application Under Process

* No new merchants to be onboarded until advised otherwise.

Table B: New PAs who have been granted in-principle authorisation and whose application is currently under process – Cannot operate

Sr No.	Name of the entity	Remarks
1.	Instanow Info Systems Private Limited	In-Principle Authorisation Granted
2.	Khatabook Technologies Private Limited	In-Principle Authorisation Granted
3.	Nium India Private Limited	In-Principle Authorisation Granted
4.	Resilient Payments Private Limited	In-Principle Authorisation Granted
5.	SBI Payment Services Private Limited	In-Principle Authorisation Granted
6.	Sodexo SVC India Private Limited	In-Principle Authorisation Granted
7.	Aditya Birla Capital Digital Limited	Application Under Process
8.	Appnit Technologies Private Limited	Application Under Process
9.	Aurus Paytech Private Limited	Application Under Process
10.	Electronic Payment and Services Private Limited	Application Under Process
11.	Euronet Services India Private Limited	Application Under Process
12.	First Data (India) Private Limited	Application Under Process
13.	GoKwik Commerce Solutions Private	Application Under Process
14.	I Money Pay Private Limited	Application Under Process
15.	Integra Micro Systems Private Limited	Application Under Process
16.	Mewt Account Private Limited	Application Under Process
17.	Minions Ventures Private Limited	Application Under Process
18.	Pay2ment Software Technologies Private	Application Under Process
19.	PB Pay Private Limited	Application Under Process
20.	Quicktouch Technologies Limited	Application Under Process
21.	S2 Payments and Tech Solutions Private Limited	Application Under Process
22.	Smart Payment Solutions Private Limited	Application Under Process

Table C: List of PAs whose applications were returned / withdrawn / refused- Cannot operate

Existing PAs were advised to stop online payment aggregation activity and close nodal / escrow account(s) within a period of 180 days from the date of return of application.

Sr No.	Name of the entity	Whether Existing PA / New PA	Remarks
1.	Aggrepay Payments Solutions Private Limited	Existing PA	Application returned on 08.02.2023
2.	Akonto Payment Solutions Private Limited	Existing PA	Application returned on 19.01.2023
3.	BrokenTusk Technologies Private Limited ^Ω	Existing PA	Application returned on 07.10.2022
4.	Dinero Payment Services Private Limited	Existing PA	Application refused on April 18, 2023
5.	Ezetap Mobile Solutions Private Limited ^Ω	Existing PA	Application returned on 10.10.2022
6.	Flexmoney Technologies Private Limited	Existing PA	Application returned on 17.10.2022
7.	fonePaisa Payment Solutions Private Limited	Existing PA	Application returned on 10.10.2022
8.	FSS Grameenpay Private Limited	Existing PA	Application returned on 02.02.2022
9.	Golden Legand Leasing and Finance Limited	Existing PA	Application returned on 20.01.2023
10.	INSOnline India Private Limited	Existing PA	Application returned on 28.02.2023
11.	Instamojo Technologies Private Limited	Existing PA	Application returned on 27.09.2023
12.	Kopayments Private Limited	Existing PA	Application returned on 29.12.2022
13.	Letzpay Solution Private Limited	Existing PA	Application returned on 08.05.2023
14.	Marg Fintech Private Limited ^Ω	Existing PA	Application returned on 29.03.2023
15.	Paygate India Private Limited	Existing PA	Application refused on April 18, 2023
16.	Paykun Payment Solutions Private Limited	Existing PA	Application returned on 02.02.2022
17.	Payswiff Solutions Private Limited	Existing PA	Application returned on 19.10.2022
18.	Senrysa Technologies Private Limited	Existing PA	Application returned on 28.02.2023
19.	Synergistic Financial Networks Private Limited ^Ω	Existing PA	Application returned on 07.10.2022

20.	Vmobo Mobile Private Limited	Existing PA	Application returned on 08.12.2021
21.	Volks Electronics Private Limited	Existing PA	Application returned on 03.12.2021
22.	Worldline India Private Limited ^Ω	Existing PA	Application returned on 28.09.2022
23.	Wunderbaked Technologies Private Limited	Existing PA	Application returned on 20.01.2023
24.	Zenex E-Commerce Private Limited	Existing PA	Application returned on 03.12.2021
25.	Aceware Fintech Services Private Limited	New PA	Application returned on 29.11.2022
26.	AGDP Fintech Private Limited	New PA	Application returned on 15.12.2021
27.	Apexpay Technologies Private Limited	New PA	Application returned on 07.10.2022
28.	Asian Checkout Private Limited	New PA	Application returned on 20.10.2022
29.	BeBuoy Infoservices Private Limited	New PA	Application returned on 27.11.2020
30.	BNY Finserv Private Limited	New PA	Application returned on 06.03.2024
31.	Bongdeal India Private Limited	New PA	Application returned on 10.11.2022
32.	CAMS Payment Services Private Limited	New PA	Application returned on 25.10.2021
33.	Cash Friend Fintech Private Limited	New PA	Application returned on 18.10.2023
34.	CGB Fintek Private Limited	New PA	Application returned on 12.06.2024
35.	Commonwealth Inclusive Growth Services Limited	New PA	Application returned on 07.10.2022
36.	Digidios Payments Services Private Limited	New PA	Application returned on 28.03.2024
37.	Ditya Finance Private Limited	New PA	Application returned on 10.12.2021
38.	E-Meditek Global Private Limited	New PA	Application returned on 30.09.2022
39.	FintechDaddy Solutions Private Limited	New PA	Application returned on 18.10.2023
40.	ePaisa Services Private Limited	New PA	Application returned on 27.07.2020
41.	Eutro Agro Products Private Limited	New PA	Application returned on 10.11.2022
42.	Gonexa Instant Payment Private Limited	New PA	Application returned on 21.11.2023
43.	Hindon Mercantile Limited	New PA	Application returned on 10.01.2023
44.	InCashMe Mobile Wallet Service Private Limited	New PA	Application returned on 30.05.2022

45.	Indian Railway Catering and Tourism Corporation Limited	New PA	Application returned on 26.02.2021
46.	Ippopay Technologies Private Limited	New PA	Application returned on 13.02.2023
47.	Iserveu Technology Private Limited	New PA	Application returned on 23.09.2021
48.	Kashind Financiers Limited	New PA	Application returned on 10.12.2021
49.	Kedarpay Solutions Private Limited	New PA	Application returned on 12.01.2023
50.	KGC Infotech Private Limited	New PA	Application returned on 21.11.2023
51.	Kredx Platform Private Limited	New PA	Application returned on 07.12.2022
52.	MySwadeshi Product Private Limited	New PA	Application returned on 11.12.2023
53.	Naffa Innovations Private Limited	New PA	Application returned on 13.10.2021
54.	Nearby Technologies Private Limited	New PA	Application returned on 26.07.2022
55.	Newbazaar Technologies Private Limited	New PA	Application returned on 10.10.2022
56.	Ola Financial Services Private Limited	New PA	Application returned on 28.09.2022
57.	Paygator Fintech Private Limited	New PA	Application returned on 30.01.2024
58.	Paygoal Business Solutions Private ^Ω	New PA	Application returned on 08.07.2024
59.	Pay Point India Network Private Limited	New PA	Application returned on 28.10.2022
60.	Paytekk India Private Limited	New PA	Application returned on 14.10.2022
61.	Paytel Financial Technologies Private Limited ^Ω	New PA	Application returned on 31.10.2023
62.	Prevxee E-commerce (India) Private Limited	New PA	Application returned on 10.11.2022
63.	Rapyd Aggregator Network India Private Limited	New PA	Application returned on 29.09.2021
64.	Rupifi Technology Solutions Private Limited	New PA	Application returned on 10.11.2022
65.	Safee Peee India Private Limited	New PA	Application returned on 10.11.2022
66.	Safexpay Payments Aggregator Private Limited	New PA	Application returned on 22.11.2021
67.	Sambhavpay Payments Solutions Private Limited	New PA	Application returned on 27.04.2023
68.	Skilworth Technologies Private Limited	New PA	Application returned on 26.09.2022
69.	Spay Fintech Private Limited	New PA	Application returned on 14.08.2023

70.	Twid Rewards Global Private Limited	New PA	Application returned on 07.12.2022
71.	Virtual Galaxy Infotech Private Limited	New PA	Application returned on 28.12.2020
72.	V. Vang Solutions Private limited	New PA	Application returned on 15.05.2024
73.	Wasfa Technology Private Limited	New PA	Application returned on 13.09.2023
74.	Yalamanchili Software Exports Private Limited	New PA	Application returned on 29.08.2022
75.	Zhudao Infotech Private Limited	New PA	Application returned on 06.01.2023

Ω Applications were withdrawn by these entities.

Note:

- i. Grant of 'in-principle' authorisation shall not be construed as authorisation unless the entity is granted 'authorisation' under Section 7 of the Payment and Settlement Systems Act, 2007. For the purpose of 'authorisation', the entity shall have to submit to RBI a System Audit Report (SAR) along with certificate from a Chartered Accountant regarding compliance with the net worth requirement. The entities must also have to comply with other requirements under the Guidelines and fulfil additional conditions, if any, stipulated by RBI.
- ii. While **existing PAs** (that have applied for authorisation within the stipulated timelines) can continue business unless advised otherwise by the Reserve Bank of India, **new PAs** cannot commence operations until they are granted 'authorisation' under Section 7 of the Payment and Settlement Systems Act, 2007.
- iii. List of Online Payment Aggregators that have been granted Certificate of Authorisation (CoA) can be accessed at <https://website.rbi.org.in/web/rbi/payment-and-settlements/other-links/information-useful-to-banks-fis/payment-system-operators>.